

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GAANAM HOTELS PRIVATE LTD

1	NAME OF CORPORATE PERSON	GAANAM HOTELS PRIVATE LTD.
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/04/1983
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, KERALA AND LAKSHADWEEP UNDER THE COMPANIES ACT, 1956/2013
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55101KL1983PTC003699
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	62/4046, APPAPARAMBIL COLONY, CHITOOR ROAD, NEAR IYYATHU JUNCTION, Ernakulam, ERNAKULAM, Kerala, India, 682011
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.08.2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Rajmohan R, Registration Number No. (IBBI/IPA-001/IP-P-02331/2020-2021/13517) ADDRESS: - Rajbhavan Krishnapuram, St No 6 HS 175A 514 121, India-680655, Ollukkara, Thrissur, Thrissur, Kerala EMAIL: - rajmohanip@gmail.com Mobile: - +919946823989
8	LAST DATE FOR SUBMISSION OF CLAIMS	04.10.2024

Notice is hereby given that the GAANAM HOTELS PRIVATE LTD has commenced voluntary liquidation on 31.08.2024.

The stakeholders of GAANAM HOTELS PRIVATE LTD are hereby called upon to submit a proof of their claims, on or before 04.10.2024 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.
Sd/-

Date : Thrissur

CA Rajmohan R

Place: 05.09.2024 (IBBI/IPA-001/IP-P-02331/2020-2021/13517)



Public Announcement → Newspaper - 9/9/2024

English - Business line
Malayalam - Kerala Kaumudhi